

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **11th Day of January**, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Mr. Mohd. Jamshed, Member (Administrative)

Original Application No.330/631/2018
(U/S 19, Administrative Tribunal Act, 1985)

Manish Kumar Gupta (TADK) S/o Nanhu Lal Gupta, R/o House No.283/65 ka
15, Harchandpur Garhi, Tehsil Kanora, District Lucknow.

..... **Applicant**

By Advocate: **Shri V.R. Dwivedi**

Versus

1. Union of India – Notice to be served upon – the Railway Board, Rail Bhawan, Baroda House, New Delhi.
2. General Manager, Central Organization of Railway Electrification, Allahabad.
3. Chief Personal Officer, Central Organization of Railway Electrification, Allahabad.
4. Deputy Chief, Electrical Engineer, Central organization of Railway Electrification, Allahabad.

..... **Respondents**

By Advocate: **Ms. Shruti Malviya**

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (J)

Case called out. Shri V.R. Dwivedi, counsel for the applicant and Ms. Shruti Malviya, counsel for the respondents are present.

2. Counsel for the applicant has stated that his claim has been accepted by the respondents and appropriate orders have been passed. He, further, stated that in the light of the direction of the respondents this OA has become infructuous.
3. In view of the statement made by counsel for the applicant, the OA is dismissed as having become infructuous. No costs.

(Mohd. Jamshed)
Member (A)

Sushil

(Justice Bharat Bhushan)
Member (J)